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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**


**CA(CAA) No. 167/NCLT/AHM/2017**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017**

Name of the Company: Steelstrong Values (I) Pvt Ltd.  
Shayburg Valves Pvt Ltd  
Solem Tradelink pvt Ltd

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	NAVIN PAHWA	Sr. Adv.	Applicant	
2.	WITH RITU SHETH FOR THAKKAR & PAHWA ADV.	Adv.		

**ORDER**

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Sheth present for Applicants.

Heard arguments of Learned Counsel for Applicants.

Order reserved.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 20th day of December, 2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**